

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CP No.143 of 2003

IN

OA No.2388 of 2001

New Delhi, this the 30th day of May, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)
Hon'ble Shri C.S. Chadha, Member(A)

S.V. Nagarajan
BB/11-B, DDA Flats,
Munirka, New Delhi-67.

.. Petitioner
(Petition in person though his counsel is not present)

versus

The Secretary, Shri D.C. Gupta,
Ministry of Finance
Department of Expenditure,
North Block, Central Secretariat,
New Delhi,

....Respondens

(By Shri Navin Chawla, Advocate)

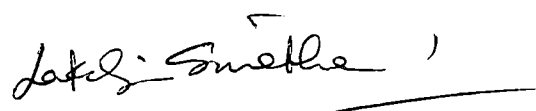
ORDER(oral)

Smt. Lakshmi Swaminathan, Vice Chairman(J)

Learned counsel for respondents has submitted the order of the Hon'ble High Court dated 26.5.2003 in CWP 4460/2002, staying the proceedings in CP 143/2003, copy place on record.

2. In the above circumstances, CP 143/2003 is dismissed. Notice issued to the alleged contemnor is discharged.


(C.S. Chadha)
Member (A)


(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

/ravi/